

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-231
IB-2884(ND)/2019

IN THE MATTER OF:

Euler Hermes Singapore Branch.

Vs.

Sharda Ma Enterprises Pvt. Ltd.

....OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 13.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Preetpal Singh, Advocate

For the Respondent/CD

:

For the Intervener

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.05.2020.


(Madhu Narula)